

MINUTES OF EFC MEETING No. 9/AM14 DATED 19.12.2013

Meeting No.09/AM14 of EXIM Facilitation Committee (EFC) was held on 19.12.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1	Shri K.K. Sinha, Indl. Advisor	DIPP
2.	Shri V.K. Tyagi, Dy. IA	D/o Pharma
3.	Dr. Lipi	D/o AHD&F
4.	Dr. Shruti Rai, Dy. Director,	MOEF
5.	Shri R.K. Soni, SO	MHA
6.	A.K. Aggarwal, Addl. IA	D/o C&PC
7.	Keshav Kumar, Dy. Secretary	M/o Textile
8.	K.K. Tiwari, IA	D/o Heavy Industry
9.	A.K. Mishra, A.I.A.	M/o Steel
10.	Shri Hardeep Singh, Jt.DGFT	DGFT
11.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
12.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:-

Import Cases (Total Cases : 206)

3.1 Following 54 requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	11	Aryaan Kanwar, New Delhi 01/53/8/277/AM-14/A-43/IC	17.09.13	02 nos. of Horses	12.23	Approved 02 nos. as recommended by AHD&F vide their OM No.102-136/2013-Trade dated 28.11.13
	15	Trevor Everest D'Souza, Mumbai 01/53/8/36/AM-14/T-	21.10.13	02 nos. of Dog	1.87	Approved 02 nos. as recommended by

		18/IC				AHD&F vide OM No.102-163/2013- Trade dated 18.11.13.
	16	Deepak Kaushik, Delhi 01/53/8/347/AM-14/D-6/IC	28.10.13	02 nos. of Dog	0.40	Approved 02 nos. as recommended by AHD&F vide OM No.102-164/2013- Trade dated 18.11.13.
	18	Desmond Kajal Gomes, West Bengal 01/53/8/351/AM-14/D- 7/IC	29.10.13	02 nos. of Dog	NIL	Approved 02 nos. as recommended by AHD&F vide OM No.102-142/2013- Trade dated 26.11.13.
	19	Progressive Dairy Farmers Association, Ludhiana 01/53/162/496/AM-14/P- 28/IC	31.10.13	20,000 doses of Frozen Bovine	40.95	Approved 20,000 doses as recommended by AHD&F vide OM No.102-22/2013- Trade dated 16.12.13.
	20	Maharashtra Livestock Development Board, Akola 01/53/162/491/AM- 14/M-31/IC	31.10.13	40,000 doses of Bull Frozen Semen	40.00	Approved 40,000 doses as recommended by AHD&F vide OM No.102-167/2013- Trade dated 16.12.13.
	21	Gujarat Co-Operative Milk Marketing Federation Ltd., Anand 01/53/162/493/AM-14/G-30/IC	31.10.13	24,000 Straws of Bovine Frozen Semen	58.55	Approved 24,000 does as recommended by AHD&F vide OM No.102-167/2013- Trade dated

						16.12.2013.
	25	Annika Moe, Delhi 01/53/8/357/AM-14/A-54/IC	4.11.13	01 no. of Pet Dog	NIL	Approved 01 no. as recommended by AHD&F vide Letter No.102-171/2013-(Trade) dated 26.11.13.
	27	Preeti Chacko, Kerala 01/53/162/508/AM-14/P-29/IC	6.11.13	01 no. of Pet Dog	NIL	Approved 01 no. as recommended by AHD&F vide OM NO.102-169/2013-Trade dated 26.11.13.
	28	Vinod Birds & Pets Farm, Kerala 01/53/162/509/AM-14/V-23/IC	16.11.13	04 nos. of Pet Dog (Miniature Pomeranians)	0.75	Approved 04 Nos. as recommended by AHD&F vide OM No.102-169/2013-Trade dated 26.11.13.
	29	Priyanka Chauhan, Bangalore 01/53/8/364/AM-14/P-30/IC	7.11.13	01 no. of Dog (Mixed)	US \$ 1100/-	Approved 01 No. as recommended by AHD&F vide OM No.102-146/2013-Trade dated 26.11.13.
	30	Uma Srinivasan, Chennai 01/53/8/363/AM-14/U-6/IC	7.11.13	01 no. of Dog (Smooth Fox Terrier)	0.74	Approved 01 no. as recommended by AHD&F Vide OM No.102-182/2013-Trade dated 26.11.2013
	31	Harcharan Singh, New Delhi 01/53/8/371/AM-14/H-29/IC	12.11.13	01 no. of Dog (Yorkshireterier)	NIL	Approved 01 No. as recommended by AHD&F Vide OM No.102-180/2013-Trade dated

						26.11.13.
	34	Deptt. of Biochemistry, Christian Medical College, Vellore 01/53/162/528/AM-14/D-9/IC	18.11.13	06 nos. of Mice	2.48	Approved 06 nos. as recommended by AHD&F vide OM No.102-184/2013-Trade dated 13.12.13 for 'R&D' Purpose.
	35	Sukhjot Singh C/o Jarmanjit Singh, Taran Taran 01/53/8/383/AM-14/S-101/IC	18.11.13	2 nos. of Dogs as per ANF2B	NIL	Approved 02 nos. as recommended by AHD&F vide OM No.102-183/2013-Trade dated 13.12.13.
	39	Lupin Ltd., Mumbai 01/53/8/399/AM14/L-5/IC	25.11.13	5400 nos. of Rats & Mice	1049.71	Approved 5400 nos. as recommended by AHD&F vide Om No.102-4/2012-Trade dated 13.12.13 for 'R&D' purpose.
	40	M. Mansoor Ali Khan, Hyderabad 01/53/162/544/AM-14/M-35/IC	25.11.13	02 nos. of Live Dogs/Puppies	2.00	Approved 02 nos. as recommended by AHD&F vide letter letter No. 102-187/2013-Trade dated 13.12.13.
	42	Adveth, New Delhi 01/53/8/406/AM-14/A-59/IC	28.11.13	01 no. of Dog (French Bull Dog)	0.60	Approved 01 no. as recommended by AHD&F vide OM No.102-188/2013-Trade dated 13.12.13.
	43	Institute of Stem Cell Biology and Regenerative Medicine,	27.11.13	40 nos. of Mice	0.12	Approved 40 nos. of as recommended by

		Bangalore 01/53/162/545/AM-14/I-29/IC				AHD&F vide OM No.102-70/2013- Trade dated 13.12.13.
PART-II (C&PC)						
20.	3	Sun Acrylics P Ltd., Mumbai 01/53/8/293/AM-14/S-78/IC	24.9.2013	460 MT of Acrylic Plastic Sheet Scrap	138	Approved 460 MTs for the FY 2013-14 subject to conditions imposed by C&PC vide OM No.25016/2/2013- PC.II dated 18.12.2013.
		Shree Ganesh Vyapar Udyog, Mumbai 01/53/8/321/AM-14/S-84/IC	10.10.2013	320 MTs of Acrylic Plastic Sheet Scrap	113.6	Approved 300 MTs for the FY 2013-14 subject to conditions imposed by C&PC vide OM No.25016/2/2013- PC.II dated 18.12.2013, subject to production of valid Pollution Control Certificate from Maharashtra Control Board after 31.12.2013.
PART-VI (DIPP)						
22.	27	Neptunus Power Plant Services P. Ltd., Navi Mumbai 01/53/162/543/AM-14/N-18/IC	25.11.2013	02 nos. of Used Gear Box with Motors as per ANF2B	25.77	The Committee noted that the items are required for re- export purposes. The Committee after due deliberations decided to approve the case subject to the

						condition that the items will be re-exported within a period of 6 months from the date of import.
PART-IX (MOEF(O)						
	3	BASF India Ltd., Mumbai 01/53/8/297/AM-14/B-23/IC	27.9.13	600 MT Dichlorofluoroethane (HCFC 141b)	823.86	Approved 600 MT of HCFC 141b as recommended by MOEF vide O.M. No.11/2/2013-OC dated 26.11.13. After adjusting 80 MT of excess import against the last authorization, effective approval is for 520 MT.
	4	Unitech, Chennai 01/53/8/400/AM-14/U-7/IC	22.11.13	5010 nos. of Air Conditioners with HCFC 22 (R22) Gas	895.76	Approved as recommended by MOEF vide O.M. No.11/1/2013-OC dated 28.11.13. However the committee decided to approved 5000 nos. of Air Conditioners being a new unit.
	5	Carrier Air Conditioning & Refrigeration Ltd., Gurgaon 01/53/8/402/AM-14/C-36/IC	28.11.13	42640 nos. of Air Conditioners containing R22 Gas (HCFC 22)	10296.17	Approved 42640 nos. as recommended by MOEF vide O.M. No.11/1/2013-OC dated 6.12.13.
	6	Llyod Electric & Engg. Co., New	28.11.13	70,000 sets of Split	9507.59	Approved 70,000

		Delhi 14/L-6/IC	01/53/8/409/AM-		Air Conditioners containing R22 Gas		sets as recommended by MOEF vide O.M. No.11/1/2013-OC dated 6.12.13.
	7	Llyod Electric & Engg. Co., New Delhi	01/53/8/410/AM- 14/L-7/IC	28.11.13	30,000 sets of Split Air Conditioners containing R22 Gas	4074.68	Approved 30,000 as recommended by MOEF vide O.M. No.11/1/2013-OC dated 6.12.13.
	8	Reliance Retails Ltd., Mumbai	01/53/8/405/AM- 14/R-21/IC	28.11.13	30,000 sets of Split Air Conditioners containing (HCFC) R22 Gas	5045.85	Approved 30,000 sets as recommended by MOEF vide O.M. No.11/1/2013-OC dated 6.12.13.
	9	Saimehar Industries, Mumbai	01/53/8/403/AM- 14/S-106/IC	28.11.13	1800 pcs. of Window & Split Air components Compressors with HCFC Gas as per ANF2B	145.92	Approved 1800 pcs as recommended by MOEF vide O.M. No.11/1/2013-OC dated 6.12.13.
	10	Mitsubishi Electric India P. Ltd., New Delhi	01/53/8/419/AM- 14/M-38/IC	9.12.13	44,600 nos. of Air Conditioners containing HCFC 22 (R22) Gas	6077.77	Approved 44,600 nos. as recommended by MOEF vide O.M. No.11/1/2013-OC dated 12.12.13.
	11	Mitsubishi Electric India P. Ltd., New Delhi	01/53/8/420/AM- 14/M-39/IC	9.12.13	18,300 nos. of Air Conditioners containing HCFC 22 (R22) Gas	4442.3	Approved 18,300 nos. as recommended by MOEF vide O.M. No.11/1/2013-OC dated 12.12.13.
	12	Daikin Air Conditioners India P. Ltd., New Delhi	01/53/8/423/AM-	9.12.13	9415 sets of Split Air Conditioners	2629.90	Approved 9415 sets as recommended by

		14/D-11/IC		(Outdoor units) with HCFC 22 (R22) Gas		MOEF vide O.M. No.11/1/2013-OC dated 12.12.13.
PART-XVI (MHA)						
	2	DG&IS of Police, Gandhinagar, 01/53/162/83/AM13/G-24/IC	4.10.13	(A) Trijicon ACOG, (B) Launching cup for Non Lethal Ammunition, High Ammunition Tear Gas Greneades and 38 mm Launching Cup etc.	US \$ 54,932	Approved as recommended by M/o Home Affairs vide letter No.IV-12011/7/2011-Prov.II dated March, 2013.
	8	Central Reserve Police Force, New Delhi, 01/53/162/29/AM14/C-6/IC	12.4.13	20 nos. of Box of 150 FN 303 impact Projectile	5.13	Approved 20 Nos. as recommended by M/o Home Affairs vide letter No.IV-13018/22/2013-Prov.II-1266 dated 12.12.13.
35.	14	Alpha Design Tech. P. Ltd, Bangalore 01/53/8/619/AM-13/A-87/IC	22.3.13	6 nos. (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.4	Approved 06 nos. as recommended by M/o Home Affairs vide F. No. IV-13018/22/2013-Prov. II/1266 dated 12.12.13.
36.	15	Director General of Police, Bhopal 01/53/162/1320/AM-13/M-68/IC	14.3.13	1662 Nos. of Glock 19.9 mm safe action compact pistol set along with spare parts	422.42	Approved 1662 nos. as recommended by M/o Home Affairs vide UO No.IV-12011/14/2011-Prov.II/1224 dated 3.12.2013
37.	17	Director General Border Security Force, New Delhi 01/53/8/66/AM-14/B-5/	6.5.13	41 nos. of Spares & Sight of (X-95) Assault	US \$ 238.60	Approved 05 nos. as recommended by M/o Home Affairs

						vide F.No. IV-13018/22/2013/-Prov. II-1266 dated 12.12.2013.
38.	18	Alpha Design Tech. P. Ltd, Bangalore 01/53/8/61/AM-14/A-6/IC	3.5.13	2 nos. (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Approved 02 nos. as recommended by M/o Home Affairs vide F. No. IV-13018/22/2013-Prov. II/1266 dated 12.12.13.
39.	25	Surya Telecome P. Ltd., New Delhi 01/53/8/138/AM-14/S-44/IC	17.6.13	01 no. Night Vision Monocular & 01 no. Night Vision Binocular	2.41	Approved 01 No. as recommended by M/o Home Affairs vide F. No. IV-24011/11/2013/-Prov. I- dated 16.12.2013, subject to condition that the item shall be re-exported after demonstration within a period of 6 months
40.	26	Srijan Systems P. Ltd., New Delhi 01/53/8/145/AM-14/S-45/IC	21.6.13	27150 nos. of Bird Bomb, 35250 nos. Bird Whistler, 34500 nos. RWS Blank Caps.cal.6mm & 14 nos. Signal Pistol RG-3 Six shot Launcher, RG-3.	20.1	Approved (1) 5000 nos. Bird Bomb for Mumbai International Airport Ltd., (2) 7400 nos. of Bird Whistler for HAL, Bangalore and Mumbai International Airport, (3) 01 no. of RG-3 six shot launcher for Airport Authority of India, Surat Airport, as recommended

						MHA vide F.No. IV-24011/11/2013/- Prov. I- dated 16.12.2013.
41.	28	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-4/IC	5.7.13	162 nos. of Reflex Sight (Model- RMR04-33 of Trijicon)	58.09	Approved 162 nos. as recommended by M/o Home Affaris vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated 12.12.2013.
42.	29	CRPF, Delhi 091/5/3162/248/AM14/C-19/IC	15.7.13	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	Approved 40 nos. as recommended by M/o Home Affairs vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated 12.12.2013.
43.	30	CRPF, Delhi 091/5/3162/267/AM14/C-18/IC8	16.7.13	15 Nos. Minimi Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)	138.03	Approved 15 nos. as recommended by M/o Home Affairs vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated 12.12.2013.
44.	31	HQ, SFF, New Delhi 01/53/8/199/AM-14/S-61/IC	29.7.13	Arms & Amunition as per ANF2B	US \$ 20.710	Approved as recommended by M/o Home Affairs vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated 12.12.2013.
45.	36	Audo Viso P. Ltd., New Delhi 01/53/8/265/AM-14/A- 41/IC	17.9.13	02 Nos. of Night Owl Optics Night Vision Binoculars	0.59	Approved 02 nos. as recommended by M/o Home Affairs vide F.No. IV-

						24011/11/2013/- Prov. I- dated 16.12.2013.
46.	37	IG, SFF, General Staff Branch, Delhi 01/53/8/267/AM- 14/S-73/IC	17.9.13	Arms & Ammunition as per ANF2B	Euro 2,02,296.82	Approved as recommended by M/o Home Affairs vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated 12.12.2013.
47.	40	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM-14/M-8/IC	29.4.13	1 nos of Arms Disrupter Model Water Jet Disrupter lance 10 nos Cartridges with WJD lance & 1 nos of Cartridges .	10.75	Approved as recommended by M/o Home Affairs vide F.No. IV- 24011/11/2013/- Prov. I- dated 16.12.2013.
48.	48	Micron Instruments P. Ltd., New Delhi 01/53/8/359/AM-14/M-32/IC	4.11.2013	497 nos. of Fuzes	185.06	The Committee decided to approve the case
49.	49	Elcome Marine Services P Ltd., Mumbai 01/53/8/62/AM14/E-3/IC	3.5.13	One MDC 940 Radar complete with all accessories	1.73	Approved as recommended by M/o Home Affairs vide F.No. IV- 24011/11/2013/- Prov. I- dated 16.12.2013, subject to clearance of frequency by WPC.
50.	50	SRG Techno P Ltd., New Delhi 01/53/8/380/AM-14/S-99/IC	18.11.13	25 nos. of LG-417 Lasergrips for Glock Generation 3 as per ANF2B	10.34	Approved 25 nos. as recommended by M/o Home Affairs vide F.No. IV- 13018/22/2013/- Prov. II-1266 dated

						12.12.2013.
51.	51	SRG Techno P Ltd., New Delhi 01/53/8/381/AM-14/S-100/IC	18.11.13	108 nos. Tactical Light Model CMR 202 Rail master universal tactical light for Rifle AK47, Sub Machine Gun MP5 and 9mm Hi Power Browning, 54 nos. Piccatinny Rail/Mount for 9mm Hi Power Browning & 40 nos. Piccatinny Rial/Mount for sub Machine Gun MP5A3 as per ANF2B.	13.65	Approved as recommended by M/o Home Affairs vide F.No. IV-13018/22/2013/- Prov. II-1266 dated 12.12.2013.
52.	52	SRG Techno P Ltd., New Delhi 01/53/8/385/AM-14/S-103/IC	18.11.13	68 nos. of Glock Pistol as per ANF2B	7.02	Approved 68 nos. as recommended by M/o Home Affairs vide F.No. IV-13018/22/2013/- Prov. II-1266 dated 12.12.2013.
53.	53	SRG Techno P Ltd., New Delhi 01/53/8/384/AM-14/S-102/IC	18.11.13	10 nos. of MVF 515 Modular Vertical Foregrip White Light and Red Visible Laser as per ANF2B	10.36	Approved 10 nos as recommended by M/o Home Affairs vide F.No. IV-13018/22/2013/- Prov. II-1266 dated 12.12.2013.
PART-XVII (MISC)						
54.	21	HLS Asia Ltd., New Delhi 01/53/8/446/AM-14/H-34/IC	13.12.13	09 nos. of Radio Isotope as per ANF2B	664.04	Approved as per AERB vide consent no. AERB/RSD/WL/NR-002/ 2013/ 8508 dt.

					25.6.2013, AERB/RSD/WL/NR- 002/2013/15427 dated 27.11.2013, AERB/RSD/WL/NR- 002/2013/15428 dated 27.11.2013 and AERB/RSD/WL/NR- 002/2013/15429 dated 27.11.2013.
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3.2 Following **125** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	8.9.13	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Comments awaited from D/o AHD&F.
	2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	AHD&F vide letter No.102-162/2012-Trade dated 23.11.2012 has sought information from the firm.
	3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.13	Male / Female Pre Gracioso	20	D/o AHD&F informed that the application is deficient and firm is required to rectify the same. Reply from the firm is awaited.
	4	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.13	20,000 Nos. of Frozen Bovine Semen	16.17	D/o AHD&F O.M. No.102-23/2013-Trade dated 16.5.2013 &

						16.7.2013 has request the firm to provide information.
	5	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.5.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	AHD&F vide letter No.102-56/2013-Trade dated 15.10.2013 has sought information from the applicant.
	6	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.5.13	3070 Nos. of Semen	8.61	AHD&F vide letter No.102-56/2013-Trade dated 15.10.2013 has sought information from the applicant.
	7	Bionees, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.13	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	D/o AHD&F vide OM dated 30.4.2013 & 3/9.7.2013 has advised the firm to obtain clearance from Animal Welfare Board of India. Reply awaited from applicant.
	8	AG International, Navi Mumbai 01/53/162/360/AM14/A-39/IC	9.9.2013	10 nos. of Dog/Puppy	8.00	Deferred. Committee decide to relook the case
	9	Vidhan Sales, Nagpur 01/53/8/263/AM-14/V-19/IC	10.9.13	1,90,000 nos. of Reptiles	20.50	Deferred for want of comments from AHD&F and MOEF(WL).
	10	Vidhan Sales, Nagpur 01/53/8/264/AM-14/V-16/IC	10.9.13	1,20,000 nos. of Fishes	86.77	Deferred for want of comments from AHD&F.
	12	Blue Planet Aqua, Chennai 01/53/8/275/AM-14/B-21/IC	18.9.13	304254 nos. of Ornamental Fishes	202.07	Deferred for want of information from the

						firm sought by AHD&F vide letter dated 102-143/2013- Trade dated 23.9.13.
	13	Asian Exports, Kolkata 01/53/162/363/AM-14/A-44/IC	20.9.13	1,94,000 nos. of Live Ornamental Fish	28.19	Deferred for want of comments from AHD&F.
	14	Hazara Stud Farm, Ambala 01/53/8/324/AM-14/H-23/IC	10.10.13	02 nos. of Stallions	191.40	Deferred for want of comments from AHD&F.
	17	J.D. Enterprises, Chennai 01/53/8/346/AM-14/J-14/IC	28.10.13	4,88,000 Nos. of Ornamental Fishes	121.63	Deferred for want of comments from AHD&F.
	22	Connexious Life Science P. Ltd., Bangalore 01/53/162/497/AM-14/C-31/IC	4.11.13	400 nos. of Rats & Mice	79.53	Deferred for want of comments from AHD&F.
	23	Yeravada Stud & Agricultural Farm, Pune 01/53/162/492/AM-14/Y-5/IC	4.11.13	01 no. of Broodmare - 6 years old, female, throughbred breed	18.70	Deferred for want of comments from AHD&F.
	24	Shantah Biotechnis Ltd., EOU Unit-1, Hyderabad 01/53/162/500/AM-14/S-90/IC	4.11.13	4000 nos. of Male/female Hartley Guinea Pigs	383.37	Deferred for want of comments from AHD&F.
	26	CSIR-Institute of Genomics & Integrative Biology, Delhi 01/53/8/355/AM-14/I-26/IC	4.11.13	30 nos. of Female Lewis Rats 6-8 weeks old	1.88	Deferred for want of comments from AHD&F.
	36	The Colors, Chennai 01/53/8/390/AM-14/T-24/IC	18.11.13	100450 nos. of Live Ornamental Fish	155.42	Deferred for want of comments from AHD&F
	37	Venkateshwara Hatcheries P. Ltd., Pune 01/53/8/396/AM-14/V-25/IC	25.11.13	01 no. of Ase Parissia by Jazz (Horse-Mare) as per ANF2B	8.09	Deferred for want of comments from AHD&F
	38	Bishan Stud & Agri Farm, Nakodar 01/53/8/398/AM-14/B-27/IC	25.11.13	01 no. of Stallion & 05 nos. of Broodmares as per ANF2B	100	Deferred for want of comments from AHD&F
	41	Shri Gopalak Sangh (Gorakshan Sanstha), Solapur 01/53/8/397/AM-	25.11.13	70 nos. of Cows and 50 nos. of Bulls as per	9.60	Deferred for want of comments from

		14/G-31/IC Aquamax, Pune 01/53/8/61/AM-13/A-8/IC	4.5.2013	ANF2B 10,000 nos. of Ornamental fishes	11.58	AHD&F It was brought to the notice of the Committee that the firm had applied for 10,000 Nos. of Ornamental Fishes whereas D/o AHDF& vide OM No.35029/13/2012Fy dated 24.10.2013 has recommended more than 1 lacs. The representative of D/o AHD&F present in the meeting stated that they will check from their records and therefore the case may be deferred. A copy of the comments was handed over to the representative. Accordingly the case was deferred for want of revised comments from D/o AHD&F.
	47	Tata Institute of Fundamental Research, Mumbai 01/53/162/520/AM-14/T-21/IC	12.11.13	100 kg of High Fat Diet, 125 kg of Control Diet, 25 kg of Control Diet & 16 ozX100 nos. of Zebra fish Diet of SPF Eggs	11.66	Deferred for seeking information from the firm as sought by AHD&F
PART-II (C&PC)						

	1	United Phosphorus Ltd., Mumbai 01/53/8/185/AM-14/U-5/IC	18.7.13	10,00000 Kgs of Carbon Tetra Chloride	91.5	Deferred for want of information from the firm sought by C&PC vide letter No.C.II12022/9/2013- Ch.II.
	2	MM Aqua Technologies Ltd., Gurgaon 01/53/8/261/AM- 14/M-26/IC	18.9.13	500 MT of PVC Scrap	100.05	Deferred for want of comments from MoEF.
	4	Time Technoplast Ltd., Mumbai 01/53/8/294/AM-14/T-15/IC	24.9.13	200 MTs of Scrap of Plastics	168.29	Deferred for want of comments from MoEF
	7	Meghmani Organics Ltd., Ahmedabad 01/53/8/339/AM-14/M-30/IC	23.10.13	1,50,000 Kgs of Carbon Tetra Chloride	23.45	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/26/2013- Ch.II dated 14.11.13.
	8	Hemani Industries Ltd., Mumbai 01/53/8/337/AM-14/H-24/IC	23.10.13	1,04,000 Kgs of Carbon Tetra Chloride	16.26	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/28/2013- Ch.II dated 14.11.13.
	9	Gujarat Agrochem Ltd.,Mumbai 01/53/162/478/AM-14/G-26/IC	24.10.13	300 MT. of Carbon Tetra Chloride	28.14	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/27/2013-

						Ch.II daed 14.11.13.
	10	Sudarshan Chemicals Industries Ltd., Pune 01/53/162/481/AM-14/S-87/IC	28.10.13	50 MTs of Barbituric Acid	227.5	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.17013/21/2013I dated 14.11.13.
	11	Bayer Vapi P. Ltd., Gujarat 01/53/8/350/AM-14/B-25/IC	28.10.13	3,00,000 Kgs of Carbon Tetra Chloride	46.65	Deferred for want of comments from MoEF and information from the firm sought by C&PC.vide OM No.17013/22/2013I dated 14.11.13.
	12	Gharda Chemicals Ltd., Mumbai 01/53/8/352/AM-14/G-29/IC	29.10.13	300000 Kgs of Carbon Tetra Chloride	46.91	Deferred for want of comments from MoEF and information from the firm sought by . C&PC vide letter No.12022/25/2013- Ch.II dated 14.11.13.
	13	Alpha Technocon P. Ltd., Chennai 01/53/8/389/AM-14/A-56/IC	22.11.13	4,20,000 lbs of Methyl Bromide 98% with 2% Chloropicrin as per ANF2B	892.30	Deferred as C&PC vide letter No.12022/32/2013- Ch.II daed 13.12.2013 has sought information from the applicant.
	14	Tagros Chemicals India Ltd., Chennai 01/53/162/542/AM-14/T-25/IC	25.11.13	200 Mts. Of Carbon Tetra Chloride as per ANF2B	18.76	Deferred for wants of comments from C&PC & seeking clarification from

						MOEF
		PART-IV (Information Technology)				
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by DIT vide letter No.W-50/4/2012-IPEHMD dated 25.7.2013. Committee decided to issue a reminder to the firm.
	3	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.13	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	The rep. of MoEF informed that they have recommended 100 Nos. of E.book Reader subject to re-export. However, she could not provide the copy of the NoC. The Committee decided to defer the case for want of NoC from MOEF and information from the firm sought by DIT vide letter No. 16(5)/2013-IPHW dated 25.7.13.
	4	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.13	63320 nos of Computer parts	2160.39	Deferred for want of comments from MOEF.
	5	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.12	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of comments from MoEF and information from the firm sought by DIT

						vide their letter No.16(3)/2012-IPHW dated 22.1.13, 25.4.13, & 30.10.13.
	6	CTRLS Datacenters Ltd., Hyderabad 01/53/8/388/AM-14/C-34/IC	20.11.13	19 sets of Used Servers as per ANF2B	63.08	Deferred as D/o IT has sought information from the firm vide letter no. W-50/2/2013-IPHW dated 6.12.2013.
PART - V (STEEL)						
	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MoEF and information from the firm sought by M/o Steel vide letter No.17(3)/2013-RM-I dated 1.7.13.
	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF & Steel.
	3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF and information from the firm sought by Min. of Steel vide Letter dated 28.6.13.
	4	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.13	10000 MTs of Aluminium Dross	6255	Deferred for want of comments from MoEF & Steel. The case may also be examined on file.
	5	Haldia Steels Ltd., Kolkata 01/53/162/510/AM-14/H-27/IC	6.11.13	36000 MTs of Ferro Manganese Slag	3134.88	Deferred for want of comments from

						MoEF & Steel.
		PART-VI (DIPP)				
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,800 MTs of Scrap/used Tyres for Pyrolysis Oil	542.86	Deferred.. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules for Pyrolysis Oil	600	Deferred. A reminder may be sent to firm to furnish the information sought by DIPP.
	4	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	The Committee noted that DIPP has recommended the case whereas MoEF has recommended for closure of the case as the firm has failed to furnish information sought by them despite repeated reminders. The Committee after due deliberations decided that a self contained Email may be sent to the firm requesting them to provide the information sought by

						DIPP and if no reply is received from the firm within a period of 30 days, the case may be treated as closed.
	5	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	The Committee noted that the applicant has filed application for import of 500 MTs whereas MOEF vide their OM No. NO.5-15/2012-HSMD dated 15.10.13 has given no objection for 3000 MTs. The representative of MoEF stated that she will check from their records as to how this mistake has happened on their part and furnish a revised NoC. The Committee after due deliberations decided to defer the case for want of revised NoC from MoEF and information from the firm sought by DIPP vide letter No.9/22/2012-TSW dated 30.7.2012.
	6	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for	531	Deferred. A meeting was held on

				Pyrolysis Oil		12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	7	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred. A reminder may be sent to firm to furnish the information sought by DIPP.
	8	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber for Pyrolysis Oil	796.5	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	9	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.13	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts for Pyrolysis Oil	269.99	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	10	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.13	40,000 MTs Tyre Scrap (Multiple Cut / Shredded) for Pyrolysis Oil	1716	Deferred. A meeting was held on 12.12.13. The letter to concerned

						Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	11	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.13	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap for Pyrolysis Oil	197.46	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	12	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.13	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap for Pyrolysis Oil	1848	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
	13	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.13	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut	34.19	Deferred for want of comments from MOEF and DIPP.
	14	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.13	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of comments from DIPP and information from the firm sought by MOEF vide letter dated 4.6.2013 & 12.8.2013.

15	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.13	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded) for Pyrolysis Oil	274.72	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
20	Eastman Reclamations, Jalandhar 01/53/8/307/AM- 14/E-9/IC	3.10.13	2500000 Kgs of Used Tyres with or without & Natural/ Butly Tubes with or without cut	318.5	Deferred for want of comments from MoEF.
21	Rolex Reclaim Pvt. Ltd., Rajkot 01/53/8/356/AM-14/R-20/IC	4.11.13	1000 MTs of Scrap Rubber Tyre & Scrap Rubber Inner Tube	35.94	Deferred for want of comments from MoEF.
22	Met Trade India Ltd., Delhi 01/53/8/372/AM-14/M-33/IC	12.11.13	10,000 MTs of Fully Drained Waste Lead Acid Batteries (Whole or Crushed)	6220	Deferred for want of comments from DIPP.
23	Radiant Udyog P. Ltd., Nagpur 01/53/8/319/AM-14/R-18/IC	8.10.13	15000 MTs of Used/Scrap Tyre for Tyre Pyrolysis Oil and Carbon Black for Pyrolysis Oil	176.51	Deferred. A meeting was held on 12.12.13. The letter to concerned Ministry/Deptt. have been issued to collect sample from the concerned firm and submit their comments to DGFT.
24	Chloride Metal Ltd., Pune 01/53/8/325/AM14/C-30/IC	9.10.13	50,000 MTs Waste Lead Batteries Scrap	331.7	Comments awaited from MOEF. DIPP vide OM NO.9/39/2013- TSW/1198

						date 30.10.13 has not supported the proposal.
	25	Relax Enterprises, Mumbai 01/53/162/484/AM-14/R-19/IC	14.11.13	363 pcs. Of Old & Used Photocopier Machine as per ANF2B	112	Deferred as DIPP does not support the proposal vide letter no. 9/42/2013-TSW/211 dated 5.12.2013. MOEF has no objection vide letter No. F No. 23-85/2012-HSMD dated 20.6.2013
	26	Ayisha Saw Mills, Tamilnadu 01/53/8/394/AM-14/A-57/IC	20.11.13	600 M.Ts of Drained Battery Scrap as per ANF2B	124.93	Deferred for wants of comments from DIPP & MOEF
	28	Godfrey Phillips India Ltd., New Delhi 01/53/8/408/AM-14/G-33/IC		1,05,00,000 nos. of Tax Stamps as per ANF2B	52.50	The Committee decided to seek details of items from the firm.
	29	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/412/AM-14/T-28/IC		5000 M.T. of Tyres Scrap cut in 2 & 3 pcs (Arises from used & old tyres) as per ANF2B	256.00	Deferred for want of comments from DIPP and seeking clarification from MOEF.
PART-IX (MOEF(O))						
	1	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm sought by MOEF vide OM No.11/2/2013-OC dated 25.4.13.
	2	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.13	20,000 Kgs of Hydrochlorofluorocarbons (HCFC 111B)	23.47	Deferred for want of information from the firm sought by MOEF

				(HCFC-141B)		firm sought by MOEF Vide OM NO.11/2/2013-PC datd 26.8.13.
	13	Daikin Air Conditioners India P. Ltd., New Delhi 01/53/8/424/AM-14/D-12/IC	10.12.13	39400 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas	10065.11	Deferred for want of comments from MOEF (O)
	14	Daikin Air Conditioners India P. Ltd., New Delhi 01/53/8/422/AM-14/D-10/IC	9.12.2013	117950 sets of Split Air Conditioners (Outdoor Units) with HCFC 22 Gas	31063.20	Deferred for want of comments from MOEF (O)
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.11	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant.
	4	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of information from the firm sought by MOEF(WL) vide OM NO.3-1/2010/WL-I dated 3.7.12.
	5	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the

						as examined by the applicant as advised by. MOEF(WL) vide letter No.3-29/2013/WL-I dated 7.8.13.
	6	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.13	5 Pcs of Trophies	1.45	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant as advised by. MOEF(WL) vide letter No.e-14/2013-/WL-I dated 9.5.13.
	7	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.13	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from MOEF(WL).
	8	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM-14/K-18/IC	17.9.13	01 Pcs of Animal Trophy	0.3	Deferred for want of comments from MOEF(WL).
	10	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	21.12.11	03 nos. of African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	11	A&S Creations, New Delhi 01/53/8/553/AM-13/A-78/IC	28.10.13	07 nos. of Night Vision Binocular (Balance Qty.)	Proportionate Value	Deferred for want of comments from MOEF(WL).
	12	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.13	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04	Deferred for want of comments from MOEF(WL).
	13	Siddharth Singh Garha, Indore 01/53/8/379/AM-14/S-98/IC	18.11.2013	14 nos. of Animal Trophies as per ANF2B	7.76	Deferred for want of comments from MOEF (WL)
	14	Sri Ganapathy Sachchindananda Ashrama, Mysore 01/53/162/578/AM-14/S-108/IC		02 nos. of Hyacinth Macaw Birds		Deferred for want of comments from MOEF (WL) AND&F

			6.12.2013		38.56	MOEF (WL) has no objection for import of 02 nos. of Hyacinth Macaw Birds vide letter no. 102-190/2013-Trade dated 13.12.2013.
	15	Gulabrao Pol, Police Commissioner, Pune 01/53/162/585/AM-14/G-34/IC	10.12.13	02 pcs of Whitetail Deer Shoulder Mount	0.19	Deferred for want of comments from MOEF (WL)
PART-XII (PHARMA)						
87.	1	Chemcon Speciality Chemicals P Ltd., Vadodara 01/53/171/267/AM-14/C-29/IC	7.10.13	1,00,000 Kgs of 1,3 Dichloro-2-Propanol as per EFT application	123.1	Deferred for want of information from the firm sought by D/o Pharma vide OM No.36012/9/2012-PI (Norms) dated 19.11.12.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.12	3000 Mts of Liquid Paraffins-SL	2052	Deferred for want of information from the firm sought by P&NG vide OM No.P- 19011/20/2012-Sup dated 11.6.13.
	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.13	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
	3	Michelin India Tamilnadu Tyres P. Ltd., Chennai 01/53/8/334/AM- 14/M-28/IC	24.10.13	60 MTs of Solane 100- 155 (Solvent)	56.55	Deferred for want of comments from P&NG
	4	Boschs Ltd., Bangalore 01/53/8/305/AM-14/B-24/IC	28.10.13	31,000 Ltrs of Diesel & 20,000 Ltrs of Gasoline	85.64	Deferred for want of comments from

		01/53/8/503/AM14/D-24/IC		20,000 Ltrs of Gasoline		Comments from P&NG
PART-XVI (MHA)						
	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	3	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
	4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA. MHA has sought comment from DGFT.
	5	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA. Information has been sought from the firm.
	6	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	7	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA. Information has been sought from the firm.
	10	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.13	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
	11	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.13	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
	12	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.13	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MOFF(WI)

	13	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.13	6 Nos Explosive Vapor Detector Model:Mo- 08TVIN with sources	88.20	Deferred for want of comments from MHA.
	16	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.13	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA.
	19	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.12	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
	20	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.13	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA.
	21	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.13	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA.
	22	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.13	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	The Chairman enquired from the representative of MHA that all the requisite documents have already been provided to MHA by the firm. Moreover, IB wing of MHA has given a notice to the applicant regarding beefing up of the security of their refinery. Inspite of that, MHA has not furnished their comments. The representative of MHA informed that the matter has been

						referred to IB wing of MHA and their comments are awaited. He also informed that a meeting is being held shortly in MHA and the representative from DGFT at the level of JS will be invited.
	23	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.13	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred. MHA stated that the case pertains to MoD. Comments awaited from MoD.
	24	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.13	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA.
	27	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.12	2 nos of Holographic/Reflex sight	0.38	Deferred. MHA stated that the case pertains to MoD. Comments awaited from MoD.
	32	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.13	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Committee decided to refer the case to Air Hqrs (MoD).
	35	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.13	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of comments from MHA.
	38	MM Traders, Mumbai 01/53/162/425/AM-14/M-26/IC	25.9.13	12 nos. of Yukon 3x42 Night Vision Binoculars Model 25028 as per E-com application	2.65	Deferred for want of comments from MHA.
	44	LNG Security Services P Ltd., New Delhi	10.10.13	2000 nos. of Cartridges	70.31	Deferred for want of comments from

		01/53/8/323/AM-14/L-3/IC				Comments from MHA.
	45	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.13	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6	Deferred for want of comments from MHA.
	46	A.M. Industrial Enterprises, New Delhi 01/53/162/485/AM-14/A-53/IC	28.10.13	09 nos. of Bushnell Night Vision Binocular	3.61	Deferred for want of comments from MHA.
	47	Haris Gun House, Kanpur 01/53/8/354/AM-14/H-25/IC	30.10.13	2,00,000 Pcs of Empty Cartridges and 2,00,000 Pcs of Primers	10.29	Deferred for want of comments from MHA.
PART-XVII(Misc)						
	2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.13	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile.
	4	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC	1.8.13	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver	233.51	Deferred for want of comments from DGCA.
	5	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.13	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Department of Atomic Energy.
	7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.13	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5	Deferred for want of comments from M/o Shipping.
	12	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.13	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Deferred for want of comments from M/o Shipping
	14	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.13	400 nos. of GPS Tracker	9.83	Deferred as the matter is being examined by PC-2A to review the import policy regime of
	15	Tokyo Sales Corporation, Delhi 01/53/8/367/AM-14/T-22/IC	7.11.13	1 no. of Vehicle Tracking System, 01 no. Wiring of Vehicle	6.84	Radio Navigation

				Tracking System, 600 nos. Relay, 300 nos. MIC, 600 nos. SOS		Radio Navigation Equipment under ITC(HS) Code 8526 and suitable decision will be taken thereafter.
	16	Progressive Infoways, Delhi 01/53/8/376/AM-14/P-31/IC	12.11.13	5000 pcs. of GPS Tracker	70.24	
	17	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.13	200 nos. of GPS Tracker	7.96	

3.3 Following Ten application was Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-II (C&PC)						
1	5	Jimex International, Kolkata 01/53/8/313/AM-14/J-10/IC	3.10.13	100000 Nos. of Plastic Crates-Second Hand	53.6	The Committee decided to reject the case as C&PC does not support the proposal vide F.No. 25016/2/2013-PC-II dated 18.12.2013.
PART-IV (DIT)						
2	18	Skylark Office Machines, Chennai 01/53/162/368/AM-14/S-75/IC	17.9.13	2000 units of Used Digital Multifunctional Printers and Copy Machines	320.73	Committee decided to reject the case as recommended by DIPP Vide OM No.9/36/2013-TSW/184 dated 3.10.2013
3	19	City Office Equipments, Chennai 01/53/162/367/AM-14/C-25/IC	17.9.13	1910 Units of Used Digital Multifunctional Printers and Copy Machines	289.85	Committee decided to reject the case as recommended by DIPP Vide OM No.9/36/2013
4	20	Meenakshi Auto Machines, Chennai	17.9.13	1450 Units of Digital Multifunctional	214.42	Committee decided to reject the case as recommended by DIPP

		Chennai 01/53/162/371/AM-14/M-25/IC		Multifunctional Printers and Copy Machines		Case as recommended by DIPP Vide OM No.9/36/2013
PART-XVI (MHA)						
5	9	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H- 26/IC	24.1.13	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	The Committee decided to reject the case as recommended by MHA vide F.No. IV-13018/22/2013/-Prov. II-1266 dated 12.12.2013 has stated that the Caliber of the weapon being imported is of prohibited bore, for which proper license is required. Further, as confirmed by UT Division the firm has not been registered under NCT of Delhi.
6	41	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM-13/T-21/IC	24.9.12	1500 nos of SX, PS, OS, CX, ES, FX, NET MS series of Total Station with built in TS station with built in TS shield option .	4200	The Committee decided to reject the case as recommended by MHA, in the absence of supply order and proper justification vide F.No. IV-24011/11/2013/-Prov. I- dated 16.12.2013.
PART-XVIII (MISC)						
7	1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	The committee decided to reject the case as Min. of Textiles vide letter no. Misc.no. 12015/2/2009-IT dated 16.12.2013 does not recommend the proposal.
8	9	Polygenta Technologies Ltd, Mumbai 01/53/162/414/AM-14/P-24/IC	20.9.13	100 MTs of Textile Fabric Trims/Cut Pieces/Chindis/Rags	33	The committee decided to reject the case as Min. of Textiles vide letter no. Misc.no. 12015/2/2009-IT dated 16.12.2013 does not recommend the proposal.

9	10	Mr. Ashok Rai, Delhi 01/53/8/298/AM-14/A-45/IC	24.9.13	01 no. of 12 Bore Shot Gun Article	3.11	Rejected as recommended by M/o Youth Affairs & Sports vide letter no.52-6/2013-SP.I dated Nil as import license cannot be granted to the applicant as per existing Govt. of India rules.
10	11	Oscar Enterprises, New Delhi 01/53/8/369/AM-14/O- 6/IC	11.11.13	3500 MT of Fresh Ginger	868	Rejected as recommended by D/o Agriculture & Co-operation vide letter no. 13014/01/2011-Trade dated 6.12.2013 as import of Ginger from China is not included in the Plant Quarantine Order 2003 and therefore import is not permitted till Pest Risk Analysis is carried out.

3.4 Following FIVE applications were Closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-IV (DIT)						
1	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J- 23/IC	11.12.12	236 Nos. of Computers as detailed in the application	Nil	The Committee noted that MOEF vide Letter dated 13.5.2013 has sought information and DIT has also sought information vide letter dated 4.1.2013 & 25.7.2013 and the firm has not furnished any reply. Therefore, the Committee decided to close the case.
ART-VIII (MOEF)						
2	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B- 24/IC	15.10.12	160 MTs of Graphite Scrap	66.78	The rep. of MoEF informed that that they have sought information from the firm. However, the firm has not responded despite various reminders. The Committee after due deliberations decided to close the case

3	15	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	The Committee noted that both DIPP and MOEF have sought information from the firm. The firm has however, not responded despite various reminders. The Committee, therefore, decided to close the case.
ART-XVIII (MISC)						
4	3	Bayer Corp Science Ltd., Thane 01/53/8/196/AM14/B-12/IC	22.7.13	4420 Nos. of 7.25 GM of 14 Carat Gold Medal Gift	691.47	Case withdrawn as the case has already been rejected in the last EFC meeting and wrongly placed in this agenda.
5	13	Jasch Industries Ltd., Delhi 01/53/8/335/AM14/J-11/IC	18.10.13	10 Nos. of Kr 85 Beta Source 7.4 GBq	21.64	Case withdrawn as the case has already been approved in the last EFC meeting and wrongly placed in this agenda.

3.5 Following Seven applications were to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-VI (DIPP)						
1	16	K.A. Reclaims, Kerala 01/53/8/220/AM-14/K-15/IC	22.8.13	5000 MTs of Used Pneumatic Tyres	1231	The Committee noted that the item is freely importable under the ITC(HS) Code NO. 40122010 & 40122020 subject to floor price. Therefore, the Committee decided that policy condition of ITC(HS) code may be clarified to the firm.
ART-XVI (MHA)						
1	39	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	29.4.13	11 nos of Arms Disrupter Model Water Jet Disrupter lance, (including 10 nos Cartridges with each WJD	118.33	The Committee decided to examine the case on file.

				lance i.e. 110 nos cartridges) & 11 nos of Cartridges		
2	42	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.13	1 no of RACON (Radar Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	The Committee decided to examine the case on file.
3	43	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.13	One RACON (Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	The Committee decided to examine the case on file.
PART-XVIII (MISC)						
4	6	BMW India P. Ltd., Gurgaon 01/53/8/218/AM-14/B-14/IC	16.8.13	36975 nos. of Remote Car Keys	408.22	The Committee decided to examine the case on file.
5	18	GCC Gujrat Gold Centre P Ltd., Ahmedabad 01/53/8/308/AM14/G-21/IC	30.9.2013	10 MTs Silver Dore Bars	4000	The Committee decided to examine the case on file.
6	19	Kundan Care Products Ltd., Delhi 01/53/8/36/AM14/K-3/IC	16.4.13	50 MTs Gold Dore Bars and 100 MT Silver Dore Bars	1353539	The Committee decided to examine the case on file.
7	20	Diamond Forever International, Mumbai 01/53/8/498/AM14/D-8/IC	6.12.13	7500 Kgs Gold Dore Bars	165	The Committee decided to examine the case on file.

3.6 Following (FIVE) applications were granted ex-post-facto approval.

Sl.	Case	Name of the firm / File No.	Date of	Item of	CIF	Decision
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No.	No.		receipt	Import	Value (Rs. Lakhs)	
PART-I(AHD&F)						
1.	32	Hemsweta Mirdha Hooda, New Delhi 01/53/8/378/AM14/H-30/IC	14.11.2013	01 no. of Horse	NIL	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
2.	33	Vanita Malhotra, New Delhi 01/53/8/377/AM-14/V-24/IC	14.11.2013	03 nos. of Horses	NIL	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
3.	45	Tushar Adya, New Delhi 01/53/8/401/AM-14/T-26/IC	22.11.2013	01 no. of Dog as per ANF2B	Nil	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
4.	46	Mohammad Rizwan Ansari, New Delhi 01/53/8/435//AM-14/M-40/IC	11.12.2013	01 no. of Dog (Pappi) as per ANF2B	Nil	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
PART-XVI (MHA)						
	34	Master General of Ordance, New Delhi 01/53/162/257/AM-14/V-15/IC	13.9.2013	One Pistolet (Model-1892)	Nil	The Committee decided to accord for Ex-post-facto approval for grant of permission.

4. Next meeting will be held on 16.1.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

